

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Friday, 26th June, 2015/ 05 Ashad 1937 (Saka)
2.00 P.M.

1. Special Mention (Rule-280):

Following Members to raise matters under Rule-280.

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| 1. Ms. Rakhi Birla | 6. Sh. Rajesh Gupta |
| 2. Sh. Sukhbir Singh Dalal | 7. Sh. Om Prakash Sharma |
| 3. Sh. Vijender Gupta | 8. Sh. Ved Prakash |
| 4. Sh. Pankaj Pushkar | 9. Sh. Anil Kumar Bajpai |
| 5. Sh. Akhilesh Pati Tripathi | 10. Sh. Gulab Singh |

Private Members' Business

2. PRIVATE MEMBERS' RESOLUTIONS:-

1. Sh. Jagdish Pradhan to move the following Resolution :-

“This House resolves that the basic amenities be immediately provided in the unauthorized colonies for their regularization.”

2. Sh. Sanjeev Jha to move the following Resolution :-

“This House resolves that the Delhi Development Authority be transferred to the Delhi Govt. immediately.”

3. Sh. Jarnail Singh (Rajouri Garden) to move the following Resolution:-

“In view of the possibilities of situation like emergency in the present scenario even after a long period of independence, this House resolves that the Govt. of India should take appropriate steps for strengthening the federal structure & democratic setup by making necessary amendments in the Constitution to prevent such situation.”

Delhi
26th June, 2015

P.R. Meena
Secretary